

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2017 &
IA NOS. 694 & 693 OF 2018**

Dated: 31st May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Fortum FinnSurya Energy Private Limited Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Vikas Maini
Mr. Sandeep Rajpurohit for R-1

Ms. Anuradha Mishra
Mr. Nitin Gaur for R-2 & R-3

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **27.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/tpd